| | DEFECTIVE REPORT LIST | | | | |
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| | DEFECTIVE REPORT OF 05-12-2022 | | | | |
| Sl no. | Case Number | Advocate for Petioner/Caveator | Defects as per S.R. | | |
| 1 | CMP/1225/2022 | AMIT PRASAD BOSE | 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION | | |
| 2 | WP(C)/32924/2022 | BRAJA MOHAN SARANGI | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 8. CAUSE TITLE NOT IN ORDER. | | |
| 3 | WP(C)/32923/2022 | BRAJA MOHAN SARANGI | OTHERS. NEAT COPY OF PAGE 7 TO BE FILED 4. AFFIDAVIT/VERIFICATION NOT PROPER. | | |
| 4 | CRLMC/3734/2022 | PRAVASH CHANDRA JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED | | |
| 5 | WP(C)/31810/2022 | PRAVASH CH.JENA | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. | | |
| 6 | WP(C)/32233/2022 | KIRTAN DANG | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. | | |

| 7 | WP(C)/32903/2022 | SANJIB MOHANTY | OTHERS. LOGO OF RS 50 /- TO BE PAID OTHERS. NEAT COPY OF PG. 13,14,18 TO 20 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 8 | WP(C)/32904/2022 | SANJIB MOHANTY | OTHERS. LOGO OF RS 50 /- TO BE PAID OTHERS. NEAT COPY OF PG. 14,18 TO 20 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 9 | CRLMC/3733/2022 | PRAVASH CH JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 10 | WP(C)/32759/2022 | ACHYUTANANDA PATTANAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | WP(C)/32762/2022 | ACHYUTANANDA PATTANAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | WP(C)/32757/2022 | ACHYUTANANDA PATTANAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | CRLMC/3729/2022 | BHABANI SHANKAR DASPARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 14 | CRLMC/3728/2022 | S.S.RAY 2 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

| 15 | CRLMC/3727/2022 | DEBENDRA KUMAR SAHOO 1 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 15. ALL PAPERS NOT PROPERLY SIGNED. |
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| 16 | CRLMC/3725/2022 | BANSHIDHAR BAUG | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 | WP(C)/32906/2022 | SANJIB MOHANTY | OTHERS. LOGO OF RS 50 /- TO BE PAID OTHERS. NEAT COPY OF PG. 12 TO 19,22 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 | WP(C)/32905/2022 | SANJIB MOHANTY | OTHERS. LOGO OF RS 50 /- TO BE PAID OTHERS. NEAT COPY OF PG. 17 TO 19 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | WP(C)/32920/2022 | SUNIL KUMAR PATNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 20 | WP(C)/32921/2022 | SUNIL KUMAR PATNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 21 | CRLMC/3732/2022 | RAMDAS | 6. RECEIPT SHOWING SERV.COPY |

| | | ACHARY | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 22 | WP(C)/32918/2022 | SUDHIR KUMAR MALLICK | OTHERS. DEFICIT COURT FEES OF RS 12 /- TO BE PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 23 | WP(C)/32980/2022 | SANTOSH KUMAR MAHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | CMP/1218/2022 | TUSAR KUMAR MISHRA | 3. AUTHENTICATION FEE IS DEFICIENT. |
| 25 | CRLMC/3731/2022 | AKSHAYA KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 26 | CRLMC/3724/2022 | TIRTH KUMAR SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | CRLA/1081/2022 | MOHAN KUMAR SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | RSA/332/2022 | AJAYA KUMAR NANDA | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 29 | RSA/325/2022 | S.S.RAO | OTHERS. MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED |
| 30 | RSA/324/2022 | SUPRIYA PATRA | 3. AUTHENTICATION FEE IS DEFICIENT. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER |

| | | | NOT FILED |
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| 31 | RSA/323/2022 | SATYABADI MANTRY | OTHERS. PUT UP FOR S.R AFTER FILING OF C.FEE OF RS 4934.25 |
| 32 | WP(C)/32964/2022 | SAROJAKANTA MANDAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | WP(C)/32976/2022 | BASUDEV MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 34 | CMP/1220/2022 | TUSAR KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 35 | CRLMC/3730/2022 | JAYADEBA BEHERA | OTHERS. ANN 1 & 2 NOT ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 36 | CMP/1223/2022 | BASUDEV PUJARI | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 37 | WP(C)/32978/2022 | PRABODHA CHANDRA NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 38 | WP(C)/32997/2022 | RAMDAS ACHARY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | WP(C)/32995/2022 | RAMDAS ACHARY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 40 | WP(C)/32932/2022 | AYODHYA NATH LENKA | OTHERS. DEFICIT COURT FEES OF RS 30 /- TO BE PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 41 | WP(C)/32922/2022 | SUNIL KUMAR PATNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 42 | WP(C)/32662/2022 | AMITAV DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 43 | WP(C)/32664/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG. 13,17 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 44 | WP(C)/32688/2022 | AMITAV DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/32685/2022 | AMITAV DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 46 | CRLMP/2465/2022 | JAYADEBA BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 47 | CRLMP/2467/2022 | SURJYA NARAYAN SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 48 | CRLMP/2466/2022 | NIRANJAN LENKA | OTHERS. AGE OF THE DEPONENT & P.S FURNISHED IN THE AFFIDAVIT NOT TALLY WITH THE C.T 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 49 | CRLMP/2472/2022 | LAXMIDHAR MAHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 50 | CRLMP/2471/2022 | SURYA NARAYAN MISHRA | OTHERS. STATE OF ORISSA MUST BE A PARTY IN THE PETITION 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 51 | WP(C)/32996/2022 | BIKASH ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | WP(C)/32993/2022 | BIKASH ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 53 | CRLMP/2457/2022 | PRASANTA KUMAR MOHANTY | OTHERS. STATE OF ODISHA MUST BE A PARTY IN THE PETITION OTHERS. NEAT COPY OF PG. 12 & 13 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
|----|-----------------|--------------------------|--|
| 54 | CRLMP/2462/2022 | GOUTAM KUMAR ROUTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 55 | CRLMP/2475/2022 | MANAS RANJAN BADAJENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 56 | CRLMP/2476/2022 | DEBASISH PATNAIK | OTHERS. SUBJECT MATTER NOT FURNISHED IN C.T OTHERS. SERIAL NOS. OF THE PARAGRAPHS IN THE PETITION NOT CHRONOLOGICALLY MADE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 57 | CRLMP/2474/2022 | PRADEEP KUMAR DAS | OTHERS. DATE OF EXECUTION NOT FURNISHED |

| | | | OTHERS. THE DESCRIPTION MADE IN THE ANNX 1 IN THE INDEX NOT TALLY WITH THE DOCUMENT FILED VIDE ANNX 1 OTHERS. SERIAL NOS. OF THE PARAGRAPHS IN THE PETITION NOT CHRONOLOGICALLY MADE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
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| 58 | CRLMP/2459/2022 | ASHOK KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 59 | CRLMP/2468/2022 | JAYADEBA BEHERA | OTHERS. ANNX 1 NOT ATTESTED BY FILING ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 60 | CRLMP/2458/2022 | RABINDRANATH PRUSTY | OTHERS. NEAT COPY OF PG. 42 TO 46 & 48 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | RSA/333/2022 | JITENDRA KUMAR CHHOTARAY | OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF BOTH THE COURT JUDGEMENT AND C.FEE OF RS 2985.75 |

| 62 | RSA/319/2022 | UPENDRA KUMAR SAMAL | OTHERS. PUT UP FOR S.R AFTER FILING OF C.FEE OF RS 2054.25 |
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| 63 | RSA/320/2022 | AMIT PRASAD BOSE | OTHERS. PUT UP FOR S.R AFTER FILING OF C.FEE OF RS 4714 /- |
| 64 | RSA/321/2022 | AJIT KUMAR TRIPATHY | OTHERS. MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED |
| 65 | WP(C)/32911/2022 | RAJENDRA KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | WP(C)/32674/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG. 14 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | WP(C)/32672/2022 | AMITAV DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 68 | WP(C)/32670/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG. 10 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | WP(C)/32790/2022 | SUSANTA SEKHAR MOHAPATRA | OTHERS. PROVISION OF LAW TO BE CORRECTED AFTER CONVERSION. |
| 70 | WP(C)/33015/2022 | ABHILASH MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 71 | WP(C)/33008/2022 | ABHILASH MISHRA | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

| 72 | WP(C)/33024/2022 | ABHILASH MISHRA | OTHERS. NEAT COPY OF PG. 11 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
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| 73 | WP(C)/33007/2022 | ABHILASH MISHRA | 14. NOT PROPERLY INDEXED. |
| 74 | WP(C)/32678/2022 | AMITAV DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 75 | WP(C)/32676/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG.10,11 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 76 | WP(C)/32667/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG. 14,30 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | WP(C)/32666/2022 | AMITAV DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | CRLMC/3740/2022 | BASANTA KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 79 | CRLMC/3741/2022 | ASHOK SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | WP(C)/32839/2022 | JITENDRA KUMAR MOHAPATRA | OTHERS. NEAT COPY OF PG. 28 TO BE FILED. |

| 81 | MACA/28/2022 | G.P.DUTTA | OTHERS. MOBILE NO. OF ALL THE ADVOCATE NOT FURNISHED |
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| 82 | WP(C)/32998/2022 | ABHILASH MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 83 | WP(C)/33011/2022 | ABHILASH MISHRA | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 84 | WP(C)/33020/2022 | ABHILASH MISHRA | OTHERS. LTI NOT BEEN ATTESTED BY THE FILING ADVOCATE OTHERS. S.R WILL BE MADE AFTER FILING OF PROPER V.NAMA |
| 85 | WP(C)/33002/2022 | ABHAYA KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 86 | CMP/1228/2022 | BIBEKANANDA BHUYAN | OTHERS. NEAT COPY OF PG.10 & 11 TO BE FILED. |
| 87 | WP(C)/33009/2022 | PRAFULLA KUMAR MOHAPATRA | OTHERS. NEAT COPY OF PG. 13 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 88 | WP(C)/33013/2022 | PRAFULLA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 89 | WP(C)/32856/2022 | RAMDAS ACHARY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
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| 90 | WP(C)/32892/2022 | DEBARAJ BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 91 | WP(C)/32885/2022 | BIPIN KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 92 | WP(C)/32737/2022 | PRITY SHAW | OTHERS. PAGEMARK NOT CORRECTLY FURNISHED |
| 93 | WP(C)/33004/2022 | ABHAYA KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 94 | WP(C)/33003/2022 | ABHILASH MISHRA | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 14. NOT PROPERLY INDEXED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 95 | WP(C)/33031/2022 | RANJIT SAMAL | 8. CAUSE TITLE NOT IN ORDER. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 96 | WP(C)/33030/2022 | DILLIP KUMAR MOHAPATRA | OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 97 | WP(C)/33054/2022 | RANJIT SAMAL | OTHERS. WP IS NOT CORRECTLY PAGEMARKED OTHERS. PARAGRAPHS NOT CORRECTLY NUMBERED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 98 | WP(C)/33034/2022 | RANJIT SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 99 | WP(C)/33033/2022 | RANJIT SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 100 | WP(C)/33027/2022 | DILLIP KUMAR MOHAPATRA | OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES OTHERS. LEGIBLE COPY OF PG. 13 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 101 | WP(C)/33001/2022 | ABHILASH MISHRA | 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 102 | WP(C)/32810/2022 | DILLIP KUMAR MOHAPATRA | OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE |

| | | | APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 103 | WP(C)/32681/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG. 19,21,27 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 104 | CRLMC/3739/2022 | DEEPALI MAHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 105 | CRLMC/3743/2022 | PRASANTA KUMAR SAHOO | 3. AUTHENTICATION FEE IS DEFICIENT. 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 106 | CRLMC/3738/2022 | SUBHENDU KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 107 | WP(C)/32776/2022 | BIBEKANANDA BHUYAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 108 | CRLMC/3736/2022 | TUKUNA KUMAR MISHRA | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 109 | CRLMC/3735/2022 | PRAVASH CHANDRA JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 110 | RSA/335/2022 | BIBEKANANEDA BHUYAN | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER |

| | | | NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED. |
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| 111 | RSA/336/2022 | AMITAV TRIPATHY | OTHERS. PUT UP FOR S.R AFTER THE COURT FEE PAYABLE IS FURNISHED AND REQUIRED C.FEE IS PAID |
| 112 | RSA/334/2022 | BIKRAM RATH | OTHERS. PUT UP FOR S.R AFTER FILING OF DEFICIT C.FEE OF RS 779 /- |
| 113 | CRLMC/3742/2022 | ASHOK KUMAR SWAIN 1 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 114 | WP(C)/32569/2022 | ASHOK KUMAR PANIGRAHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 115 | WP(C)/32400/2022 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 116 | WP(C)/32795/2022 | AMITAV DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 117 | WP(C)/32811/2022 | AMITAV DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 118 | WP(C)/32809/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG. 13 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 119 | WP(C)/32805/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG. 14 TO 17 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 120 | WP(C)/32802/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG. 13,14 |

| | | | TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 121 | WP(C)/32807/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG. 17 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 122 | MACA/654/2022 | GOPAL CHANDRA SAMANTARAY | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 123 | MACA/657/2022 | BIRANCHI NARAYAN RATH | 8. CAUSE TITLE NOT IN ORDER. |
| 124 | MACA/656/2022 | GOPAL CHANDRA SAMANTARAY | OTHERS. C.COPY OF WRITTEN STATEMENT OF OP 2 IN COURT BELOW NEITHER PAGEMARKED NOR INDEXED 3. AUTHENTICATION FEE IS DEFICIENT. 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 125 | MACA/661/2022 | BINAYAK PRASHAD MOHANTY | OTHERS. CODE NOT CORRECTLY INDICATED OTHERS. MARGIN NOT PROPER OTHERS. DATE NOT FURNISHED IN PRAYER OTHERS. FULL NAME OF THE FILING COUNSEL IN CAPITAL LETTER WILL ENROLMENT NUMBER NOT FURNISHED IN THE LAST PAGE OF THE APPEAL MEMO 1. COURT FEE IS DEFICIENT. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 126 | MACA/655/2022 | GOPAL CHANDRA | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT |

| | | SAMANTARAY | DEPOSITED. |
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| 127 | WP(C)/33156/2022 | AMIYA KUMAR CHHATOI | OTHERS. NEAT COPY OF PG. 23,25 & 27 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 128 | WP(C)/33157/2022 | AMIYA KUMAR CHHATOI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 129 | WP(C)/33035/2022 | GOPAL KRUSHNA MOHANTY | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 130 | WP(C)/32886/2022 | SUKANTA KUMAR MISHRA | OTHERS. PG 16 & 18 NOT LEGIBLE |
| 131 | WP(C)/33090/2022 | PRAKASH KUMAR MISHRA | OTHERS. NEAT COPY OF PG. 15 TO BE FILED. |
| 132 | WP(C)/32793/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG. 11 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 133 | WP(C)/32665/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG. 10 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 134 | WP(C)/32794/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG. 18 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 135 | WP(C)/32683/2022 | AMITAV DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 136 | WP(C)/32682/2022 | AMITAV DAS | 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 137 | WP(C)/32798/2022 | AMITAV DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 138 | WP(C)/32567/2022 | ASHOK KUMAR PANIGRAHI | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 139 | WP(C)/32797/2022 | AMITAV DAS | OTHERS. NEAT COPY OF PG. 11 TO 13,19,20 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 140 | CRLMC/3827/2022 | SIDHARTHA DAS | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 141 | WP(C)/32755/2022 | LALIT SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 142 | WP(C)/32752/2022 | DEBENDRA MOHANTA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 143 | WP(C)/33087/2022 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 144 | WP(C)/32890/2022 | ALOK KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 145 | WP(C)/33098/2022 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
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| 146 | WP(C)/33099/2022 | MANAS PATI | 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 147 | WP(C)/33091/2022 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 148 | WP(C)/33085/2022 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 149 | WP(C)/33096/2022 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 150 | WP(C)/33089/2022 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 151 | WP(C)/33088/2022 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 152 | MATA/262/2022 | HARISH CHANDRA SAHOO | OTHERS. ENROLMENT NO. & MOBILE NO. OF ALL THE |

| | | | ADVOCATE NOT FURNISHED |
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| 153 | WP(C)/33086/2022 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 154 | WP(C)/33084/2022 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 155 | WP(C)/33093/2022 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 156 | WP(C)/33094/2022 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 157 | WP(C)/33095/2022 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 158 | WP(C)/32690/2022 | TAPAN KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 159 | WP(C)/32985/2022 | DILLIP KUMAR MOHAPATRA | OTHERS. NEAT LEGIBLE COPY OF PG. 11 TO 13 TO BE FILED. OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES |

| | | | OTHERS. DATE MENTIONED IN ANNX 3 DOES NOT TALLY WITH AVERMENT OF WP & INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 160 | WP(C)/32988/2022 | DILLIP KUMAR MOHAPATRA | OTHERS. RS 50 /- OHCBAMW SCHEME NOT PAID OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 161 | WP(C)/32933/2022 | DILLIP KUMAR MOHAPATRA | OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 162 | WP(C)/33183/2022 | BIDYALOK MOHAPATRA | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 163 | WP(C)/33116/2022 | К.С.МАЈНІ | OTHERS. NEAT COPY OF PG. 6 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 164 | WP(C)/33117/2022 | CHANDAN MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 165 | WP(C)/33118/2022 | К.С.МАЈНІ | OTHERS. NEAT COPY OF PG. 6 TO BE FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 166 | WP(C)/33119/2022 | CHANDAN MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 167 | WP(C)/33012/2022 | DILLIP KUMAR MOHAPATRA | OTHERS. ANNX ARE NOT ATTESTED AS TRUE COPIES OTHERS. ANNX MARKING IN PRAYER PORTION OF WP APPEARS TO BE WRONG 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 168 | MACA/647/2022 | KAPILA CHARAN NAYAK | OTHERS. BRIEF NOT PROPERLY PAGEMARKED .S.R WILL BE MADE AFTER REMOVAL OF DEFECT |
| 169 | MACA/644/2022 | S.K.SWAIN | OTHERS. S.R WILL BE MADE AFTER PROPER PAGEMARKING OF BRIEF |
| 170 | CRLMC/3758/2022 | MD. GOLAM MADANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 171 | CRLMC/3756/2022 | SARBESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 172 | CRLMC/3752/2022 | SMRUTI RANJAN MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 173 | CRLMC/3751/2022 | SARAT KUMAR ACHARYA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 174 | CRLMC/3750/2022 | PABITRA KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 175 | CRLMC/3697/2022 | JYOTIRMAYA SAHOO | OTHERS. PAGE 8 & 24 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 176 | CRLMC/3747/2022 | SOURA CHANDRA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 177 | CRLMC/3746/2022 | MILAN KANUNGO(SR. ADV.) | OTHERS. DATE OF EXECUTION NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 178 | CRLMC/3744/2022 | RANJIT MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 179 | WP(C)/33193/2022 | BIPIN KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 180 | CRLMP/2491/2022 | ALOK KUMAR MOHAPATRA | OTHERS. SERIAL NOS. OF THE PARAGRAPHS IN THE PETITION NOT CHRONOLOGICALLY MADE. OTHERS. SUBJECT MATTER NOT FURNISHED IN C.T 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 181 | CRLMP/2490/2022 | DIPAK RANJAN MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 182 | WP(C)/33153/2022 | HARIPAD MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 183 | CRLMP/2493/2022 | AKSHAYA KUMAR SAHOO | OTHERS. ANNX 2 NOT MARKED AS WELL AS NOT ATTESTED BY THE ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 184 | CRLMP/2489/2022 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 185 | CRLMP/2488/2022 | BYOMAKESH TRIPATHY | OTHERS. ABOUT PAGE NO. 16 INFORMATION FURNISHED IN INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |